

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 218**  
**CP-105/2021**

**IN THE MATTER OF:**

**Rajbir Singh Huf**

... **Applicant/Petitioner**

**Versus**

**Diwakar Commercials Pvt. Ltd. & Ors.**

... **Respondent**

**Under Section: 59 of Companies Act**

**Order delivered on 09.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Sanyat Lodha, Adv. Surbhi Arora, Adv.  
Shivani Mehta

**For the Respondent** : Adv. Aditya Madaan, Adv. Aishwarya Adlakha

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4.35 pm. No time left, hearing is deferred to 09.08.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**